

**2010  
HIGH COURT, APPELLATE SIDE  
CALCUTTA**

**C O R R I G E N D U M**

No. 6901-R (JS)

**Date: Calcutta, The 4th August, 2010**

In partial modification of Court's earlier Notification being No. 4490 R (J.S.) dated 14.05.10, the name of Firoza Khatoon is hereby placed at Sl. No. 55 instead of Serial No. 78 i.e. in between Shri Pulak Kumar Tewari and Shri Somnath Mukherjee in the list containing 135 Judicial Officers and the position of the officers from Sl. No. 55 to Sl. No. 77 stands modified to this effect accordingly.

**By order,**

**Sd/-**

**Subal Baidya  
Registrar (Judicial Service)**